OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are hereby made with immediate effect:

S No.	Name	From	То
1.	Ms. Lalita Sharma W/o Sh. Naveen Sharma (EC: 70381905)	Ms. Ravinder Bedi, ADJ-02,	P.A. in the Court of Ms. Chakita Srivastava, MM-01, Shahdara District, Karkardooma Courts, Delhi.
2.	Sh. Rakesh Verma S/o Sh. Jai Kishan Verma (EC:3589)	Ms. Chakita Srivastava,	P.A. in the Court of Ms. Ravinder Bedi, ADJ-02, Shahdara District, Karkardooma Courts, Delhi.
	S/o Sh. Anil Kumar (EC:79415867)	earlier presided over by Sh. Mayank Mittal, MM-06,	P.A. in the Court of Ms. Bhawani Sharma, ASJ-01/POCSO, Shahdara District, Karkardooma Courts, Delhi.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

(YASHWANT KUMAR)

Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi.

No. 4388 - 4396 /Admn./P&T/SHD/KKD/2022

Delhi, the Dated O3 60/21

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.

- ♣2. The Admn. Officer (Judl.), Admn. I, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
- 3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
- 4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
- 5. Officers/Officials concerned.
- 6. Dealing Officials Personal File/Leave/CR.
- 7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.

8. PS to the undersigned.

9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi.